

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 8 (RE-2002)/2002-2007
NEW DELHI, THE 19th April, 2002

Attention is invited to the entry at Code No. 0703(a) in Table B of Schedule 2 in the book titled “ ITC(HS) Classifications of Export and Import Items, 2002-2007” (incorporating amendments made upto 31st March,2002).

In exercise of the powers conferred under Para 2.4 of the Export and Import Policy, 2002-2007(incorporating amendments made upto 31st March,2002), the Director General of Foreign Trade has decided to release a quantity of 6.00 (Six) Lakhs M.T. of onions (all varieties other than Bangalore Rose onion and Krishnapuram onions) for export upto 31st March, 2003.

The quantity of onion released as above shall be allocated to the following agencies/State Trading Enterprises for export either directly or through registered exporters on the same terms and conditions as laid down in Notification No.16(RE-2000)/1997-2002 dated 17.5.2000 except condition relating to time prescribed for export for which the date indicated in Para-2 above will apply.

- | | | |
|-------|---|--------------|
| (i) | National Agricultural Cooperative Marketing Federation of India Ltd.(NAFED) | 2,10,000 MTs |
| (ii) | Maharashtra State Agricultural Marketing Board (MSAMB) | 2,10,000 MTs |
| (iii) | Gujarat Agro Industries Corporation Ltd. (GAIC) | 60,000 MTs. |
| (iv) | The Spices Trading Corporation Ltd.(STCL) | 36,000 MTs. |
| (v) | AP-State Trading Corporation | 30,000 MTs. |

- | | | |
|--------|---|-------------|
| (vi) | The Karnataka State Co-operative Marketing Federation Ltd.(KSCMF) | 12,000 MTs. |
| (vii) | The National Co-operative Consumers' Federation of India Ltd.(NCCF),and | 30,000 MTs. |
| (viii) | The North Karnataka Onion Growers Co-operative Society | 12,000 MTs. |

4. This issues in Public interest.

(L.V.SAPTHARISHI)
ADDL.SECRETARY TO THE GOVT. OF INDIA

Copy to all concerned, by order etc.

(H. C. AZAD)
DY. DIRECTOR GENERAL OF FOREIGN TRADE